

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

Item No. 124

CP No. 72/Chd/Hry/2023

**IN THE MATTER OF:**

Prakash Kumar

...Petitioner

Vs.

Apoxy media private limited

...Respondent

**Under Section:** 241(1), 242(4), CA 2013

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 23.04.2024.

-sd-  
Court Officer

April 10, 2024  
SM